CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH: NEW DELHI

CCP No. 228/1995 in 0.A. No. 2414/1992



New Delhi this the 11 15 Day of July 1996

Hon'ble Shri K. Muthukumar, Member (A)

Shri V.R. Chadha, S/o Shri S.R. Chadha, Resident of 254, SFS Flats Sheikh Sarai Part I, New Delhi-110017. ... Petitioner

(By Advocate: Shri S.S. Tiwari)

Vs Vs

Shri C.G. Somiah,
Comptroller & Auditor General of India,
Bahadur Shah Zafar Marg,
New Delhi-110 002. .. Respondent

(By Advocate: Shri Madhav Panikar)

Hon'ble Shri A.V. Haridasan, Vice Chairman (J)

Shri S.S. Tiwari, the learned counsel for the applicant states that the matter has now become infractuous. In the light of what is stated, the petitionwis dismissed.

(K. Muthukumar)
Member (A)

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(A.V. Haridasan) Vice Chairman (J)